

**Purchase price of oil and gas**

†903. DR. PRABHA THAKUR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the price fixation policy of Government and the private companies regarding oil and gas is similar;
- (b) the prices of oil and gas which is purchased by the oil and gas companies of India from the Middle East and other countries;
- (c) whether there is a difference in the prices; and
- (d) the quantity-wise cost in rupees in transporting the abovesaid materials to India after purchase and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (d) The information is being collected and will be laid on the Table of the House.

**Extension of CGD network**

904. DR. CHANDAN MITRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has decided to provide City Gas Distribution (CGD) in certain more cities across the country;
- (b) if so, the cities selected in Madhya Pradesh for the purpose;
- (c) whether Government has conducted any study of the cost benefit analysis of CGD projects;
- (d) if so, the details thereof;
- (e) the time by which the CGD project will be operational in the newly identified cities; and
- (f) whether Government proposes to extent the benefits of CGD projects to small towns and thickly populated villages and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The cities

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†Original notice of the question was received in Hindi.

selected in Madhya Pradesh by Petroleum & Natural Gas Regulatory Board (PNGRB) for City Gas Distribution (CGD) are Ratlam, Shahjapur, Ujjain, Indore, Gwalior, Vijapur, Guna, Raghogarh, Shivpuri, Datia, Dewas, Mandsaur, Hoshangabad, Bhopal, Sehore, Raisen, Vidisha, Shahdol, Betul, Chinndwara, Jhabua and Dhar.

(c) No, Sir.

(d) Does not arise.

(e) PNGRB which grants authorization for City and Local Area Natural Gas Distribution Networks in accordance with the provisions of the PNGRB Act, 2006 and the PNGRB (Authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Network) Regulations, 2008 has envisaged a roll out plan of CGD network development through competitive bidding in more than 300 possible Geographical Areas (GAs) over the next five years in the country.

(f) As per the requests received by various States/UT Governments, PNGRB considers entire districts as GAs.

#### **Regasification unit at Digha, West Bengal**

905. SHRI TAPAN KUMAR SEN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that one H-Energy East Coast Private Limited (HEECPL) has decided to set up a Floating Storage and Regasification Unit of Liquefied Natural Gas at Digha in West Bengal; and

(b) if so, the details thereof and the expected date of completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### **Payment of dividend and profits by petroleum companies**

906. SHRI P. RAJEEVE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total amount of subsidy given to the petroleum companies during the last three years;

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